GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:962 ANSWERED ON:28.11.2011 FUNDS TO CONTROL POLLUTION Laguri Shri Yashbant Narayan Singh;Tudu Shri Laxman

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government has released funds to State Governments including Odisha to contain pollution in the States;

(b) if so, the details of assistance provided to State Governments during the last three years, State-wise;

(c) the works undertaken with this assistance during the said period, State-wise; and

(d) the details of success achieved by the State Governments in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) Yes Sir. The Ministry of Environment and Forests (MoEF) had released funds to Odisha to prevent and control of pollution. The MoEF has been implementing a number of schemes for industrial as well as environmental pollution abatement under which financial assistance is provided to implementing agencies. The schemes are ongoing in nature. Details of State wise and scheme wise releases made under these schemes are given in the Annexure.

The funds released by the Ministry of Environment & Forests have been utilized for strengthening of Laboratories purchase of equipments and salary support in some cases by the State Pollution Control Boards (SPCBs) /Pollution Control Committees (PCCs). Work related to setting up of Sewage Treatment Plants (STPs), Common Effluent Treatment Plants (CETPs) and Treatment Storage Disposal Facilities (TSDFs) were also funded during the last three years. River and Lake cleaning projects have also been taken up in various states. During the period capacities of the SPCBs/PCCs and common treatment facilities have been augmented to contain the pollution in the States.

Implementation of the above schemes is monitored / reviewed regularly by the Central and State Governments as well as the Central Pollution Control Board. Review of the funding pattern and the progress and quality of work is done from time to time. The funds are released to various SPCBs /PCCs and the agencies only after receipt of utilization certificates and satisfactory progress reports for previous releases. The CPCB conducts inspections of various projects like STPs /CETPs /TSDFs etc. and timely corrective action are taken.